

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

Customs Appeal No.10613 of 2023

(Arising out of MUN-CUSTM-000-COM-02-23-24 dated 25/05/2023 passed by Pr. Commissioner of Customs, Customs House Mundra)

SHRI PRABUDDHA KARNAWAT

.....Appellant

DIRECTOR OF Ms Karnawat
International Pvt Ltd Kalpana Kunj
Opp City Hospital Kishor Nagar
Kankroli, Rajsamand, Rajasthan
313324

VERSUS

COMMISSIONER OF CUSTOMS- MUNDRA CUSTOMS

.....Respondent

Office Of The Pr. Commissioner Of Customs,
Customs House, Mundra, Kutch, Mundra Port
And Special Economic Zone, Mundra Kachchh
Gujarat-370421

APPEARANCE:

Shri. Jitin Singhal, Advocate for the Appellant
Shri Prashant Tripathi, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 26.09.2024
DATE OF DECISION: 25.10.2024

The appeal is disposed of. For order, see order of date in CUSTOMS Appeal No. 10610 of 2023.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)

Prachi